NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

| | EDUNAL, HELD ON 22/01/2016 AT 10.50 AW | L |
|--|--|-----------|
| PRESENT: SHRI Ch | . MOHD SHARIEF TARIQ, MEMBER-JUD | ICIAL |
| APPLICATION NUMBER | ; | |
| PETITION NUMBER | : TCP/1/2016 | |
| NAME OF THE PETITIONER(S) | : Shankar Sundaram | |
| NAME OF THE RESPONDENT(S) | : M/s Amalgamations Private Limited & 22 Others | |
| UNDER SECTION | : 397/398 | |
| S.No. NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
| | REPRESENTATION BY WHOM | |
| K. RAVI R. MURUGAN AYSHWARYAR. | For M/s. Rugan & Arya count for Petition | Phuge |
| Krishna Svinivasan Geetti Ara Dwarakesh.P. | For M/S. S. Ramadubramanian & Absociates Counted for 1,3,4,6,7,8,9,10,11 | BET. |

Archema types
for
Thompormbake Tkannon

R24-R26

ORDER

Counsel for both the parties present. Counsel for the Petitioner submitted the arguments in part. The matter is adjourned for continuation of arguments. Put up on 24.01.2018 at 10.30 AM.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)